organisational strength or relevant expertise to handle such large and sensitive assignments; and

Written Answers

(d) whether it it also a fact that many audit firau indicted by die Joint Parliamentary Com-mklee in the banking-scam have been reappointed even before the completion of enquiry on their role?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) No. Sir

(b) and (c) The norms for- empanelment of Statutory Central Auditors have been recommended by the Standing Advisory Committee (SAC) constituted by RBI for public sector banks. These norms inter-alia stipulate that the firm should have a minimum of 6 full-time Chartered Accountants including 4 full-time partners, of which one should be FCA The norms prescribed by SAC ensure that the concerned auditors have requisite organisational strength and expertise

nwswiiist of Lotm hy Cental Baa* of Indfe

5420, SHRI B. K. HARJPRA5AD: W01 the Minister of FINANCE be pleased to state.

- (a) Whether it is fact that there have been certain specific irregularities in die process of Central Bank of India's disbursement of loam worth more dun Rs. 400 crores to select corporate sector
- (b) if so, who are the beneficiaries of this disbursement and die amounts of loans advanced to each of them;
- (c) whether it is a fact that RBI in its communication dated October 11, 1991 had cautioned die Central Bank of India to exceriae utmost care to ensure the proper end-use of funds and If so, why die Central Bank of India flouted me RBTs directives; and
- (d) What is the quantum of such advance* now oonsiderad to be unrecoverable or sticky?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY) : (a) and
b) Reserve Bank of India (RBI) has reported

6 at iu scrutiny of the relatively large advances sanctioned by the Central Bank of India during the year 1991-92 has revealed certain irregularities. RBTs scrutiny report has not given any aggregate figure of me limits sanctioned or outstanding in such accounts. However, Central Bank of India has reported that total present exposure in the 19 accounts covered in RBI scrutiny is Rs. 191.79 crores.

- (c) Information is being collected and will be laid on the Table of the House.
- (d) Central Bank of India has reported that out of its total exposure of Rs. 191.79 crores in cases covered in RBTs scrutiny Rs. 30.48 crores relates to doubtful and loss asset accounts.

भारत में जनिवासी भारतीयों दारा निवेश

5421. ती सुरेन्द्र सिंक सम्बारी : क्या विक्त मंत्री यह बताने की कृपर करेंगे कि :

- (क) पूर्वी एकिया, पश्चिमी एकिया, किटेन और उम्मेरिका में रहने करते एक काला कालर से श्रीकिक, 50 हजार से एक आया कालर तक और 50 तमना कालर से कम श्रीम पाले कियने भारतीयों ने निवेश किया है:
- (क) निवेश करने के लिये सिनक्षुक मार्डीयों ने निवेश त करने के क्या कराम विथे हैं। और
- (ग) इस संबंध में अनिकारी प्रारक्षियों को पेश का रही कठिमाह्मों को दूर करने के किए सरकार बारा उच्च उपाध किये क रहे हैं और क्या बोधना बनाई का रही है?

विश्व मंत्राकाय में राज्य मंत्री (श्री एम० वी० चन्द्रशेखार वृद्धि): (क) सरकार इसा विकिन्द्र साथ वर्गों के स्वरु अववा विकिन्द्र क्षेत्र से आने वाले अनिवासी मारतीयों (एन० आर० आई०) हारा किए गए निवेशों से संबंधित संबद्धे नहीं (खे का रहे हैं।

(क) और (ग) अनिकासी मारतीयों कारा पता लगाई गई निवेश संबंधी बाखाओं थर, सरकार क्रम अन्य आर्थिक तीर निवेश संबंधी नीतिगत सुचारों के माग के क्रम में निरन्तर क्रमार पर प्यान विकास का की।

JJtocatioa of mads for State and Central Plana

5422. SHRI SOMAPPA R. BOMMAI Will «he Minister of FINANCE be pleased to Sate:

- (a) what is the allocation of funds for Stale and Central Plans from first to Seventh Five Year Plan (Plan-wise);
- (b) what is the ratio of allocation for State and Central Plans and what is the criteria for the allocation of funds for State Plans; and
- (c) the percentage by which the allocation of funds was reduced for State Sector during the successive plan periods, stating the reasons for reducing the funds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY) : (a) A statement (Statement-I) showing allocation of funds for State and Central Plans for each of the Seven (First to Seventh) Five Year Plans is enclosed. (See below)

(b) No ratio has been laid down in respect of the allocation for State and Central Plans. However, the Central Government helps the State Governments in financing their development plans by providing Central Assistance under National Development Council (NDQ approved formula. The details of the formula are given in Statement-II, (See below which is enclosed. As regards criteria for the allocation of funds for State Plans, it may be mentioned that Central Assistance for non-special category States gives weightage to population, percapita income, performance in selected areas and special problems. In.regard to special category States, Central Assistance is provided on the basis of the lumpsum amount (about 30%) taken out of the total allocation among the States.

to Questions

(c) Does not arise.

Statement-I

Details showing a Mocatfoas of foude far state and Ceatral Plans for each of the Sewa Five Year

(Rs. in crores)

Pian	Outlays		
	Centre	States (including Union Territories)	Total
First (1951—56)	1241.00	828.00	2069.00@
Second (195661)	2559.12	2240.88	4800.00
Third (196166)	3600.00	3900.00	7500.00
Fourth (1969-74)	8870.00	7031.47	15901.47
Fifth (1974—79)	19954.10	18899.14	38853.24*
Sixth (1980-85)	47250.00	50250.00	97500.00
Seventh (1985—90)	95534.00	84466.00	180000.00

@ 1952 Original plan Provision.

Excludes450 crores for Hill & base year of Plan.

Outlay* are at prices at base year of Plan.

Source: Indian Planning Experience: A Statistical Profile.

Written Answers

to Questions

Statement-II

Criteria and weightage under Original Gadgjl formula. Modified Gadgil formula. Consensus formula and Mukherjee formula for allocation of Central Assistance for Slates' Plan

(Weightage %) Criteria Original Mataka. Consumana Mukherjee Gadgil 10 141 Formula Formula Formula Factoria e (1990)(1991) (1965)(4950)(1) (2) (4) (5) $\epsilon 0$ A. Special Category States* 30% share 30% share 30% share 30% share of the States of the States of the States of the States excluding excluding excluding excluding N.E.C. N.E.C. N.E.C. N.E.C. B. Non-Special Category States** (i) Population (1971) 60.0 60.0 55.0 60.0 (ii) On-going major irrigation and power 10.0 0.0 0.0 0.0 projects (iii) Per Capita income of which 10.0 20.0 25.0 25.0 (a) According to the deviation method 10.0 20.0 20.0 20.0 covering only the States with per capita income below the national average (b) According to the distance method 0.00.0 5.0 5.0 covering all the States 7.5 (iv) Performance of which 16.0 10.0 5.0 (a) Tax effort 10.0 10.0 0.0 2.5 (b) Fiscal management 0.0 0.05.0 2.0 (c) National objectives 0.0 0.0 0.0 3.0 (1) Population control 0.0 0.0 0.0 1.0

0.0

0.0

0.0

10.0

100.8

0.0

0.0

0.0

10.0

100.0

0.0

0.0

0.0

15.0

100.0

1.0

0.5

0.5

7.5

100.0

(2) Elimination of female illiteracy

Total:

aided projects (4) Success in land reforms

(v) Special problems

(3) On-time completion of externally

Note: Prior to Fourth Five Year Plan (1969-74) allocations varied from scheme to scheme. There was no formula as such for allocation of Central assistance for States Plan. Thus, schematic pattern was in vogue.

^{*} Presently in the pattern of 90% grant and 10% loan. ** Presently in the pattern of 30% grant and 70% loan.